

FORM G (extended)
INVITATION FOR EXPRESSION OF INTEREST FOR
AS INFRACON PRIVATE LIMITED
OPERATING IN WHOLESALE TRADING AT KOLKATA, W.B.
(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN No.	AS Infracon Private Limited; PAN: AADCA4683M CIN: U51109WB1998PTC087733
2.	Address of the registered office	70, Nalini Seth Road, 3rd Floor, Kolkata, West Bengal-700007
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plot No.3&4, R.S. No.214(215), T.P. No.2, F.P. No.9, Hari nagar 2, Near BRTS crossroad, Behind Kabra Transport, Opp swaminarayan mandir, Udhna, Choryasi, Surat, Gujarat.
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last financial year	NIL
7.	Number of employees/ workmen	NIL*
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL	Details can be sought by emailing – cirp.asinfracon@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL	Details can be sought by emailing – cirp.asinfracon@gmail.com
10.	Last date for receipt of expression of interest	23-09-2026 extended to 30-09-2026
11.	Date of issue of provisional list of prospective resolution applicants	03-10-2026 extended to 10-10-2026
12.	Last date for submission of objections to provisional list	08-10-2026 extended to 15-10-2026
13.	Date of issue of final list of prospective resolution applicants	18-10-2026 extended to 21-10-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	22-10-2026
15.	Last date for submission of resolution plans	21-11-2026
16.	Process email id to submit Expression of Interest	cirp.asinfracon@gmail.com
17.	Details of the corporate debtor's registration status as MSME	Not available

*As per the best available information.

Note: The Resolution Professional is in the process of filing an application for the exclusion/extension of the CIRP timeline before the Hon'ble NCLT, Kolkata Bench, in view of the vacation of the stay by the Hon'ble NCLAT vide order dated 21.08.2026. The abovementioned timelines are provisional and subject to the approval/orders of the Hon'ble NCLT.

Ajit Gyanchand Jain
 IBBI Registration No. IBBI/IPA-001/IP-P00368/2017-18/10625
 IBBI Registered Address: 204, Wall Street – 1, Ellis Bridge, Ahmedabad – 380006
 For: AS Infracon Private Limited
 AFA valid upto 31.12.2026
 Date & Place: 24th September 2026, Ahmedabad

